

O.A.No.159 of 1996

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>Free copy of the comm Jut goes on given to the applicant Counsel Padra 121X</p> <p>R.P.M S.O</p>	<p>O.A.Nos.154 to 170 of 1996, O.A.Nos.482 and 483 of 1996, O.A.No.773 of 1996, and O.A.Nos.17 and 404 of 1997.</p> <p>Order dated 28.9.2001 PJM</p> <p>Order is pronounced in open Court.</p> <p>As per observations contained in the Order, dated 28.9.2001, in separate sheets attached to the record of O.A.No.154 of 1996, the Original Applications are rejected. No costs.</p> <p><i>Younatny</i> VICE-CHAIRMAN 28.9.2001</p> <p>MEMBER (JUDL.)</p>